

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.09.2021 AT 12:30PM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/173/2021
NAME OF THE COMPANY	Ilios Breweries Pvt Ltd
NAME OF THE PETITIONER(S)	Dyantron Pvt Ltd
NAME OF THE RESPONDENT(S)	Ilios Breweries Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned Counsel for Operational Creditor appeared.

He submits that matter is settled and seeks permission to withdraw the matter.

Permission is granted, in terms of rule 8 of the Insolvency & Bankruptcy (Application to Adjudicating Authority) Rules, 2016.

Accordingly, Company Petition IB/173/2021 stands withdrawn and disposed of.


Member (Technical)


Member (Judicial)

Pavani